

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5043**  
TO BE ANSWERED ON 1<sup>ST</sup> APRIL, 2025

**FARMER PRODUCER ORGANISATIONS**

5043. SHRI RAMPRIT MANDAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of Farmer Producer Organisations (FPOs) formed so far and which are functional under the "Scheme of formation of 10,000 FPOs", State/UT-wise;
- (b) whether the proposal for creation of new FPOs under this scheme are under consideration of the Government;
- (c) if so, the number of new FPOs proposed to be included and the criteria of their selection, State-wise;
- (d) whether more than one FPO can be formed in a block as per Government directives;
- (e) if so, the selection criteria for the same;
- (f) the number of blocks in which more than one FPO has been recognized under this scheme; and
- (g) the measures taken by the Government to ensure effective implementation and sustainability of these FPOs?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" is promoting FPOs. 10,000 FPOs have been registered under the scheme. The State/UT wise number of FPOs registered is at **Annexure**. At present, there is no proposal for creation of new FPOs under this scheme.

(d) to (f): Under the scheme for Formation and Promotion of 10,000 FPOs, more than one FPO has been established in 2343 blocks. This includes special category FPOs (such as those for women, commodity specific FPOs like for honey & bamboo, natural farming FPOs etc.).

(g): The following measures are being implemented to ensure sustainability of FPOs - FPO management cost of Rs.18 lakh over 3 years is provided to each FPO, Matching equity grant of upto Rs.15 lakh per FPO (as against Rs.2000 contribution per farmer) to strengthen their financial base, Credit guarantee facility upto Rs.2 crore loan from eligible lending institutions is available to all FPOs. Training & handholding of FPOs is done by Community-Based Business Organizations (CBBOs). FPOs are linked with different schemes to access financial aid, subsidies, and market linkages. FPOs are supported for market access including e-commerce platform for sale of FPO products. FPOs are being supported with various input licenses and dealership such as seed, pesticide and fertilizers, for input business of the FPO and also benefit to member farmers. FPOs are facilitated through various government schemes for establishing units for value addition & processing facilities.

**State/UT wise number of FPOs registered under 10,000 FPOs scheme**

S. No.	States/ Union Territories	Registered FPOs (In numbers)
1	Andaman & Nicobar	7
2	Andhra Pradesh	714
3	Arunachal Pradesh	171
4	Assam	429
5	Bihar	696
6	Chhattisgarh	232
7	Dadra Nagar Haveli	2
8	Goa	8
9	Gujarat	426
10	Haryana	179
11	Himachal Pradesh	180
12	Jammu & Kashmir	330
13	Jharkhand	367
14	Karnataka	351
15	Kerala	176
16	Ladakh	23
17	Lakshadweep	2
18	Madhya Pradesh	642
19	Maharashtra	589
20	Manipur	78
21	Meghalaya	67
22	Mizoram	49
23	Nagaland	88
24	Odisha	471
25	Puducherry	6
26	Punjab	152
27	Rajasthan	589
28	Sikkim	15
29	Tamil Nadu	465
30	Telangana	617
31	Tripura	59
32	Uttar Pradesh	1,275
33	Uttarakhand	162
34	West Bengal	383
	<b>Grand Total</b>	<b>10,000</b>

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